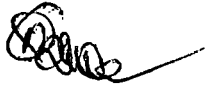
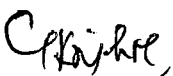
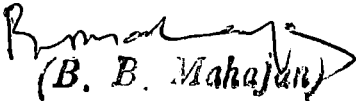


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>17.1.94</u>	Applicant present in person. The Hon'ble Bench comprising of Hon'ble Mr B.B. Mahajan, Member (A) and Hon'ble Mr. Gopal Krishna, Member (B) not formed today. Be listed before that Bench for admission on 8.3.94.  REGISTRAR Central Administrative Tribunal Jaipur Bench: JAIPUR.
<u>8.3.94</u>	Applicant present in person. The aforesaid Hon'ble Bench not formed today. Be listed before that Bench for admission on 14-4-94.  REGISTRAR Central Administrative Tribunal Jaipur Bench: JAIPUR.
15-4-94 on behalf of VMS An 25/4/94 Applicant do the app as no 2478 and 27-4-94	Applicant in person. The applicant seeks permission to withdraw the C.P. with permission to file a fresh O.A. He is permitted to do so. The C.P. is dismissed as withdrawn with the liberty to file a fresh petition, if so advised. MA becomes infructuous.  Gopal Krishna Member (B.B.)  (B. B. Mahajan) Member (A.D.M.)